

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) (Insolvency)No. 02 of 2021

Under section 61 of Insolvency & Bankruptcy Code)

(Arising out of Order dated 19.3.2020 in C.P.(IB) No.662/07/HDB/2019

passed by the Hon'ble National Company Law Tribunal, Hyderabad Bench

In the matter of:

**Pradeep Kumar Sekar
Survey No.183 Part, CF Area, Phase III,
Industrial Development Park,
Ghatkesar Mandal,
APIIC-IALA Cherlapalli Municipality,
Rangareddi,
Telengana 500051.**

....Appellant

V.

.Respondents

**Solar Semiconductor Energy System (India)Pvt.Ltd. & Anr.
Represented by Mr.Murali Prasanth Nalam IRP
Villa 67, Road No.3, Dollars Meadows,
DRK College of engineering,
Bowrampet,
Hyderabad 500043.**

**2. Orix Leasing and Financial Services India Limited
Plot No.94, Marol Co-operative Industrial Estate,
Andheri-Kurla Road,
Andheri (East)
Mumbai 400059.**

Present:

**For Appellant : Mr.Ramakrishnan Viraraghavan,
Sr.Advocate with
Mr.Vijayaragavan SP, Advocate.**

For Respondent :

ORDER

(VIRTUAL MODE)

Heard, the Learned Senior Counsel for the Appellant.

2. Issue Notices to the Respondents No.1 and 2 returnable by 01.03.2021. It is open to the Respondents 1 and 2 to file 'Reply/Response/Counter' on or before 22.02.2021 in the Office of the Registry and further that a copy of the 'Reply/Response/Counter' of Respondents No.1 and 2 shall be served upon the Learned Counsel for the Appellant on record well in advance before the next date of hearing.
3. Liberty is granted to file a 'Rejoinder', if any within four days thereafter.
4. Let the requisite along with Process Fee be filed within 3 days from Today. The Appellant shall provide the Mobile Number(s) and e-mail address of the Respondents and in the event of Appellant furnishing e-mail addresses of the Respondents, then, in that mode also service shall be effected by the Appellant upon the Respondents, before the next date of hearing.
5. List the Appeal 'for Admission (After Notice)' on 1st March, 2021.

***[Justice Venugopal M]
Member (Judicial)***

***[Balvinder Singh]
Member (Technical)***

***10.02.2021
HR***